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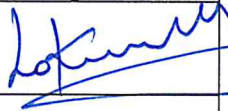
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

10.  
PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

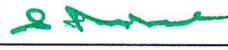
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.100/9/HDB/2018
NAME OF THE COMPANY	Rakvir Industries Ltd
NAME OF THE PETITIONER(S)	R.S. Cottmark (Inda) Pvt Ltd
NAME OF THE RESPONDENT(S)	Rakvir Industries Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Lokesh Agarwal	PCS	CS Lokesh Agarwal 05@gmail.com 970884008	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajagopalan	Advocate	Rajgopal@legalwin.in 9704772100	

**ORDER**

Heard Mr. Lokesh Agarwal, Learned Counsel for the Petitioner.  
Mr. Rajagopalan Learned Counsel for the Respondent. The  
Petitioner is directed to file Notice of date of hearing to the  
respondent. Respondent shall file objections if any within one  
week. List the matter on 03.04.2018.

  
(MEMBER (Judl))